

(c) the number of Central Research Institutes/Regional Research Centres/Research Units/Research Equiries etc. functioning in the Central Council for Research in Indian Medicine and Homoeopathy, pertaining to the different systems of Medicine; and

(d) The amount spent on each of the above systems during the year 1970-71 and 1971-72 and the estimated provision for the current financial year ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (Dr. DEBIPRASAD CHATTOPADHYAYA) :

(a) Yes.

(b) The information relating to the technical staff working in the Headquarters Office of the Council is as under:—

Name of posts	No. of posts		
	Ayurveda	Unani	Homoeopathy
Deputy Director	1	Nil	Nil
Assistant Directors	2	*	1
Research Officer	Nil	Nil	1
Assistant Research Officers	3	Nil	Nil
Research Assistants	3	1	1

"The research work pertaining to the Unani System is looked after by the Senior Research Officer (Unani) of the Ministry of Health and Family Planning (Department of Health).

(c) The requisite information is given in the enclosed statement at Annexure I. [See Appendix LXXX, Annexure No. 61]

(d) The amount spent on each of these systems of Ayurveda, Unani Tibb and Homoeopathy during the year 1970-71, 1971-72 and the budget figures for the current financial year are as indicated below:—

	1970-71	1971-72	1972-73 (B. E.)
	Rs.	Rs.	Rs.
Ayurveda	25,55,442	65,49,214	67,96,500
Unani Tibb	89,494	3,50,286	6,05,000
Homoeopathy	7,33,934	6,36,825	6,96,000

INSTALLATION OF WATER METERS IN SECTOR XIII, R. K. PURAM, NEW DELHI

882. SHRI SUHRID MULLICK CHODHURY : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply to the Unstarred Question No. 927 given in the Rajya Sabha on the 11th August, 1971; and state :

(a) whether separate water-meters for each flat in the Multi-storeyed Buildings in Sector XIII R. K. Puram, have since been installed; and

(b) if not, the reasons for delay and when separate water-meters are likely to be installed ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) No, Sir.

(b) The estimate for the work is under consideration and the work when sanctioned will be taken up on a priority basis.

CONSTRUCTION OF COMMUNITY THEATRE HALLS IN DELHI

883, SHRI HABIB TANVIR: Will the Minister of WORKS AND HOUSING be pleased to state s

(a) whether there is a proposal under Government's consideration to construct community theatre halls in various parts of Delhi to provide suitable premises at low

rents for the purpose of rehearsals of plays of major theatre groups of Delhi; and

(b) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) and (b) No, Sir. The Ministry of Works and Housing have not received any request for construction of community theatre halls in Delhi.

SCRIPT FOR PUBLICATION OF BOOKS IN SINDHI

884. SHRI JAIRAMDAS DAULATRAM : Will the Minister of EDUCATION be pleased to state :

(a) whether at the Conference called by the Government of India in March 1970 with a view to setting up a Board for the production of books in Sindhi in the Scheme of rupees one crore for each language it was suggested that the books should be produced in both Devanagari and Arabic scripts;

(b) whether his Ministry consulted the Ministry of Law whether there was any legal objection to the books being published in Devanagari script under the above scheme; and if so, what is the opinion of that Ministry on this point; and

(c) the steps being taken to implement the scheme for Sindhi language?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI D. P. YADAV) : (a) The Hon'ble Member had also attended this Conference and he himself had suggested that the Sindhi Books may be published in both and Arabic script.

(b) The Ministry of Law advised :

"There appears to be no legal objection to certain selected work s

being produced in Sindhi language in Devanagari script. Every author seems to have a right to publish his book in any script he likes. The only constitutional prohibition appears to be to impose on a section of citizens a script different from the one they have the right to conserve under Article 29(1)".

(c) The Government are convening a Conference of Sindhi educationists and writers with a view to obtaining their advice regarding the production of university level books in Sindhi.

IRREGULARITIES COMMITTED BY THE FORMER GENERAL MANAGER OF THE NATIONAL COOPERATIVE CONSUMER'S FEDERATION LTD.

885. SHRI B. K. KAUL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the former General Manager of the National Cooperative Consumer's Federation Ltd., had been using the Federation staff car and also drawing conveyance allowance over a period of nearly six years;

(b) whether it is also a fact that cases of irregular business dealing by the former General Manager of the National Cooperative Consumer's Federation Ltd., have come to the notice of Government; and

(c) if so, the action taken/proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : (a) and (b) Allegations to this effect were enquired into by an officer of the Cooperative Department of the Delhi Administration. His report was referred to the Board of Directors of the Federation, who, after considering the report of their sub-com-